

National Green Tribunal/राष्ट्रीय हरित अधिकरण

Principal Bench/प्रधान न्यायपीठ

Faridkot House/Copernicus Marg/फरीदकोट हाउस, कॉपरनिकस मार्ग,

New Delhi/नई दिल्ली -110001

Telephone:23043508 & 23043500 Website: www.greentribunal.gov.in

ARB

14 JUN 2018

No. NGT(PB)/16/CIRCULAR/2014 / 458

51950

Dated: 21.05.2018

VACANCY CIRCULAR

It is proposed to fill up the under mentioned posts in the National Green Tribunal (to be filled up at its Principal Bench at New Delhi and at Benches at Bhopal, Chennai, Pune and Kolkata) purely on deputation basis: ✓

Sl. No.	Name of the post	No. of Posts		Level in Pay Matrix
		Principal Bench (New Delhi)	Regional Benches (Bhopal, Chennai, Pune & Kolkata)	
1.	Deputy Registrar	0	3 (1 at Kolkata, 1 at Pune, 1 at Bhopal)	Level-12(78800-209200/-)
2.	Assistant Registrar	0	1 at Chennai	Level-11(67700-208700/-)
3.	Deputy Controller of Accounts	1	-----	Level-11(67700-208700/-)
4.	Accounts Officer	1	-----	Level-9(Rs.53100-167800/-)
5.	Head Officer	1	-----	Level-9(Rs.53100-167800/-)
6.	Private Secretary	11	8 (2 at Chennai, 2 at Bhopal, 2 at Pune & 2 at Kolkata)	Level-8(Rs.47600-151100/-)
7.	Section Officer	7	1 (at Chennai), 1 (at Kolkata)	Level-8(Rs.47600-151100/-)
8.	Stenographer Grade-I	2	7 (2 at Chennai, 2 at Bhopal, 1 at Pune, & 2 at Kolkata)	Level-6(Rs.35400-112400/-)

40
18/6/18

Education & Other Qualification:

S.N.	Name of the post	Education & Other Qualification
1.	Deputy Registrar	In case of Deputation:- Officers possessing Bachelor's degree in law from a recognized University and holding; (a) analogous post on regular basis in Central Government or State or Government or Courts or Tribunals; or (b) post in Central Government or State Government or Courts or Tribunals, with 5(five) years regular service in pre revised Pay Band-3 (Rs. 15600-39100) with Grade Pay – Rs. 6600/- i.e. Level-11 in the Pay Matrix.
2.	Assistant Registrar	In case of Deputation:- Officers possessing a Bachelor's degree in law from a recognized University and holding; (a) analogous post on regular basis in Central Government or State or Government or Courts or Tribunals; or (b) post in Central Government or State Government or Courts or Tribunals with 5(five) years regular service in pre revised PB-2 (Rs. 9300-34800), Grade Pay – Rs. 5400/- i.e. Level-9 in the Pay Matrix or six years regular service in grade pay of Rs. 4800/- i.e. Level-8 in the Pay Matrix or seven years of regular service in grade pay Rs. 4600/- i.e. Level-7 in the Pay Matrix or ten years of regular service in grade pay of Rs. 4200/- i.e. Level-6 in the Pay Matrix.
3.	Deputy Controller of Accounts	Officers working as Deputy Controller of Accounts or equivalent in the Central Government or State Government or court or tribunal in the grade pay or Rs. 6600/- or officers in grade pay of Rs. 5400/- i.e. Level-9 in the Pay Matrix with five years regular service or grade pay or Rs. 4800/- i.e. Level-8 in the Pay Matrix with six years of regular service or seven years of regular service in the grade pay of Rs. 4600/- i.e. Level-7 in the Pay Matrix or in the grade pay of Rs. 4200/- i.e. Level-6 in the Pay Matrix, with ten years of regular service in the field of accounts, budget, cash in a Government office or public sector undertaking or autonomous body or statutory body.

Contd....

4.	Accounts Officer	In case of Deputation: Officers possessing a Bachelor degree from a recognized university and holding – (a) analogous post on regular basis in Central Government or State or Government or Courts or Tribunals; or (b) post in pay band-2 Rs. 9300-34800/- with three years regular service in grade pay of Rs. 4600/- Level-7 in the Pay Matrix or eight years of regular service in grade pay of Rs. 4200/- i.e. Level-6 in the Pay Matrix in Central Government or State Government or Courts or Tribunals. Desirable: (i) A pass in Subordinate Account Service examination conducted by any of the Organized Accounts Department of the Central Government or State Government; (ii) successful completion of training in cash and accounts work in ISTM and experience in handling cash; accounts and budget work.
5.	Hindi Officer	In case of Deputation: (i) Officers holding analogous post on regular basis in Central Government or State or Government or Courts or Tribunals; or (ii) Officers holding the post in pay band-2 Rs. 9300-34800/- with grade pay of Rs. 4800/- i.e. Level-8 in the Pay Matrix with two years regular service or four years of regular service in grade pay of Rs. 4600/- i.e. Level-7 in the Pay Matrix or eight years of regular service in grade pay of Rs.4200/- i.e. Level-6 in the Pay Matrix in Central Government or State Government or Courts or Tribunals.
6.	Private Secretary	In case of Deputation: Officers possessing Bachelor's degree from a recognized University and holding; (a) analogous posts on regular basis in Central Government or State Government or Courts or Tribunals, OR (b) the post of Court Master or Stenographer Grade-II with 6(six) years regular service in the grade of PB-2(Rs.9300-34800) with Grade Pay Rs.4200 i.e. Level-6 in the Pay Matrix and possessing a speed of 100 words per minute in shorthand and 40 words per minute in typewriting (English) in Central Government or State Governments or Courts or Tribunals. Essential-Computer Training Course of at least 6 months' duration from a recognized institution. Desirable – Degree in Law
7.	Section Officer	In case of deputation:- Officers possessing a Bachelor degree in law from a recognized university and holding (a) analogous post on regular basis in Central Government or State Government or Courts or Tribunals, OR (b) post in Central Government or State Government or Courts or Tribunals, with 6(six) years regular service in PB-2 (Rs. 9300-34800), Grade Pay – Rs. 4200/- i.e. Level-6 in the Pay Matrix. Essential – Knowledge in Computer operation.
8.	Stenographer Grade-I	In case of Deputation: Officers possessing a Bachelor's degree from a recognized university and holding: a) analogous post on regular basis in Central Government or State Government or Courts or Tribunals, or b) the post of Stenographer Grade I or equivalent Post in Central Government or State Government or Courts or Tribunals, with Ten years regular service in PB-1(Rs. 5200-20200) of Grade Pay-2400 Level-4 in the Pay Matrix and possessing speed of 80 words per minute in short hand(English). Essential- Computer Training Course of at least 6 months duration from a recognized institution.

2. The number of the posts may vary depending upon the work load.

3. The details of the posts along with eligibility criteria required for each category of posts are also available on Tribunal's website www.greentribunal.gov.in and Ministry of Environment & Forests' website www.moef.nic.in. The appointment will be made on deputation basis. The appointment of the officials on deputation, will be regulated as per OM No. 6/8/2009-Estt(Pay II) dated 17.06.2010 issued by Department of Personnel and Training, as amended from time to time. The maximum age of the applicant should not be more than 56 years on the closing date of the application.

Contd.....

4. The application on the prescribed proforma, complete in all respects, accompanied by photocopies of ACRs for the last five years, Vigilance Clearance Certificate & Integrity Certificate, may be sent to "The Registrar General, National Green Tribunal, Faridkot House, Copernicus Marg, New Delhi-110001", through proper channel latest by 30th June, 2018.

(Mukesh Kumar Gupta)
Registrar General
National Green Tribunal
Tel. -23043508

Copy to:-

1. All the Ministries/Departments of the Government of India.
2. Registrars of Supreme Court and All the High Courts.
3. Registrars of all Tribunals.
4. Chief Secretaries of all States.
5. Office of Controller General of Accounts/Controller General of Defence Accounts/Comptroller & Auditor General of India
6. Ministry of Environment, Forests and Climate Change (With request to upload it on the website of MoEF& CC and forward it to Department of Personal and Training for display on website of DoPT.
7. Website and Notice Board of National Green Tribunal *21/5/18*
8. All the Zonal Benches of NGT at Chennai, Bhopal, Pune and Kolkata (with a request that this notice may be circulated in all the District Courts of Adjoining Districts and all other Central Govt. Officers located at Chennai, Pune, Bhopal and Kolkata) [Action taken in this regard may also be intimated to Principal Bench]
9. All the Tribunals in the NCR.
10. All the District Courts in the NCR.

NATIONAL GREEN TRIBUNAL(PRINCIPAL BENCH)

Faridkot House, Copernicus Marg, New Delhi-110001

APPLICATION FORM FOR APPOINTMENT ON DEPUTATION BASIS

Note: (i) The application should be forwarded through proper channel/ the concerned department, with copies of the ACRs and Vigilance Clearance Certificate, signed by the Competent Authority, given at the end of the application form.

(ii) Incomplete, unsigned, and the applications received not on prescribed proforma and after the last date of receipt of applications shall be rejected summarily, without any notice to the candidate.

Post Applied For.....

1. Name
(in block letters)

.....

2. Fathers Name

.....

3. Bench

.....

(Please state your preference for Benches viz. Delhi, Bhopal, Chennai, Pune, Kolkata)

4. Postal Address

.....
.....
.....

Contact No.
(Mobile & Landline)

.....

5. Permanent Address

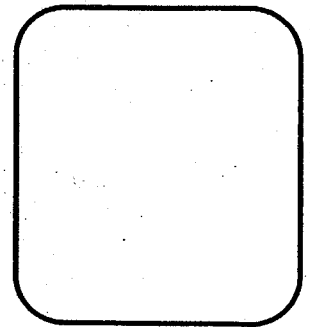
.....
.....
.....

(Alternative Contact No.)

.....

6. E-mail id

.....



7. Fax No. :

8. Date of Birth :

(Mention age as on
30.06.2018)

Years	Months	Days
<input type="text"/>	<input type="text"/>	<input type="text"/>

9. Date of Superannuation :

10. Present Post :

11. Present Pay Band/
Grade Pay :

12. Educational Qualification:

Exam Passed	Board/ University	Year of Passing	Duration	Subjects	Percentage

13. Professional Qualification:

Exam Passed	Board/ University	Years of Passing	Duration	Subjects	Percentage

14. Details of employment in chronological order (if needed, enclose a separate sheet duly authenticated by your signature in the format given below):

Office/Instt./ Organisation	Post held	Period		Nature of appointment (Regular/Ad hoc/Deputation)	Scale of Pay/Basic Pay/Pay Band with Grade Pay*	Nature of Duties
		From	To			

**Applicants not holding the posts in Pay Band/Grade Pay as per Central Government pay scale should indicate the equivalent pay scale vis-à-vis Central Government pay scales (with proof)*

15. In case the present employment is held on deputation, please state

a) The date of initial employment :

b) Period of appointment on deputation with address:

.....

.....

c) Name of parent office/organization to which you belong

.....

.....

16. Details of proficiency in computer (Please enclose Certificate for Computer Training Course of at least 6 months duration from a recognized institution)

.....

17. Shorthand Speed : N.A.

19. Whether belong to SC/
ST/ OBC/ PH/ Ex-
Serviceman :

20. Any Other Information

21. Please state briefly how you find yourself eligible and suitable for the appointment as in the NGT

DECLARATION

22. I solemnly declare and affirm that the information given above is correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

23. That I fulfill the requisite conditions in terms of age, Pay Band & GP, regular service, and other qualification for the post applied for i.e.

Date:.....
(Signature)

Place:.....

Recommendation of competent authority

- (i) Service particulars furnished by the applicant are verified from service records and are found correct. Attested copies of ACRs for the past five years are annexed.
- (ii) There is no vigilance case pending or contemplated against the officer.
- (iii) If the officer is selected, he/she shall be relieved within 15 days of receipt of offer.

(Signature of competent authority)